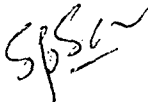


16.11.2011

For Applicant ; Sri Praveen Kumar for Sri S.K. Tiwari  
For Respondents: Sri S.P. Singh

Heard. We have carefully perused the compliance report which shows that the substantial compliance has already been made as specifically averred in para 5 of the Affidavit, which stands uncontroverted. Orally, it is said from the side of the applicant that the compliance has been made.

In view of the above, this CCP is finally disposed of in full and final satisfaction. Notices stand discharged.



(S.P. Singh)  
M(A)



(Justice Alok K Singh)  
M(J)

Girish/-

*copy of order  
dated 16-11-11  
by Girish  
17-11-2011*